

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 08.01.2021 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1207/2020 in CP No.434/241/HDB/2020
NAME OF THE COMPANY	Saptasikhara Trade Links Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Saptasikhara Trade Links Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. Agastya, counsel for the Petitioner present in person.
3. Mr. Peri Prabhakar, counsel for R7 appeared through video conference.
4. Counsel for the Petitioner is directed to issue another notice to the other Respondents for their appearance and for making submissions and file proof of service in the Registry through email. Further, he is directed to furnish copy of the Application to the counsel for R7.
5. Put up the matter on 19.02.2021.

Agastya

MEMBER TECHNICAL

[Signature]

MEMBER JUDICIAL